

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3624
ANSWERED ON:11.08.2015
All Round Development of SC Areas
Nete Shri Ashok Mahadeorao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal/proposes to take effective steps for all round development of scheduled castes dominated areas in the country;
- (b) if so, the details thereof as on date, area-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)

(a) to (c) The Centrally Sponsored Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) was approved by the Government in 2010 for integrated development of 1000 Scheduled Castes (SCs)-majority villages.

The objective of the Scheme is to ensure all round, integrated development of the selected villages through provision of requisite physical (eg housing, electricity, roads, safe drinking water, sanitary toilets) and social (eg school, health care centres, aanganwadis, panchayat halls, etc) infrastructure.

The Scheme aims at the integrated development of the selected villages through

i) convergent implementation of existing Schemes of the Centre and State Governments, and

ii) through gap filling in the form of Central Assistance @ Rs 20 lakhs per village (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as cannot be met through convergent implementation of Central and State Schemes.

In the initial phase, the coverage of the Scheme was as follows:

S.No. State No. of villages

1 Assam 100

2. Bihar 225

3. Himachal Pradesh 225

4. Rajasthan 225

5. Tamil Nadu 225

Total 1000

In January, 2015 the scheme was approved for expansion to cover 1500 new SC majority villages across 10 new States, as follows: Uttar Pradesh, West Bengal, Madhya Pradesh, Karnataka, Punjab, Uttarakhand, Odisha, Chhattisgarh, Jharkhand and Assam.